

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

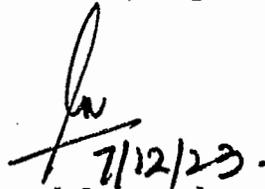
ORDER

No: 1434 of 2023/RG

Dated: 07.12.2023

In continuation to High Court Order No. 1427 of 2023/RG dated 06.12.2023, Ms. Sandeep Kour (District Judge) whose services have been placed at the disposal of Hon'ble the Chief Justice by the Hon'ble Full Court, is hereby posted as Registrar Judicial, High Court Wing, Jammu.

By Order.


(Shahzad Azeem)
Registrar General
Dated:- 07.12.2023

No:- 54465-524/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
9. Member Secretary, J&K Legal Services Authority.
10. Concerned Officer.
11. All Principal District and Sessions Judge, UTs of J&K and Ladakh
.....for information and necessary action.
12. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh.
13. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Srinagar
.....for information.
14. Director Finance, High Court of J&K and Ladakh, Jammu.
15. Account Officer, High Court of J&K and Ladakh, Jammu.
..... for information and necessary action.
16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
17. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
18. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Jammu for information.
19. Order book.


Registrar General